

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.09.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

02.00PM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Dr. Alok Srivastava, Member (Technical)**

For Hearing (Part Heard)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|-------------------------------------------------|--------------------------------------------------------------------|------------------------|---------------------------------------------------------------------------------|
| 1. | TA No.186 / 2021 in Comp appl. (AT) No.261/2019 | Gautam R.Padival & 2 Ors. Vs Karnataka Treaters Ltd & 55 Ors | T.K.Bhaskar | Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8 |

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in (Chennai Bench)

For Assistance,

1.Dy.Registrar -PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer -PH No. : 044-2888 0450

By the order of Hon'ble Member (J)